

ITEM NO.62

COURT NO.1

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.28306/2017

(Arising out of impugned final judgment and order dated 04-08-2017 in CWP No. 2797/2015 passed by the High Court of Judicature at Bombay)

THE STATE OF MAHARASHTRA & ANR.

Petitioner(s)

VERSUS

VIJAY GHOGRE & ORS.

Respondent(s)

(With appln.(s) for exemption from filing c/c of the impugned judgment, exemption from filing O.T., permission to file lengthy list of dates, permission to file additional documents and prayer for interim relief)

WITH SLP(C) No. 28446-28447/2017 (IX)

(With appln.(s) for exemption from filing O.T., permission to file lengthy list of dates, permission to file additional documents and prayer for interim relief)

Diary No.28776/2017 (XIV)

(With appln.(s) for exemption from filing c/c of the impugned judgment, permission to file SLP and permission to file additional documents and prayer for interim relief)

Diary No.29066/2017 (XIV)

Diary No.30189/2017 (IX)

(With appln.(s) for exemption from filing c/c of the impugned judgment, exemption from filing O.T., permission to file SLP, permission to file lengthy list of dates and prayer for interim relief)

Diary No.33481/2017 (XIV)

(With appln.(s) for c/delay in filing SLP, exemption from filing c/c of the impugned judgment, exemption from filing O.T. and prayer for interim relief)

Diary No.33488/2017 (XIV)

(With appln.(s) for exemption from filing O.T., permission to file SLP and prayer for interim relief)

Diary No.34271/2017 (XIV)

Diary No.34520/2017 (XIV)

Diary No.35324/2017 (XIV)

Date : 13-11-2017 This petition was called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD**

For Petitioner(s) Mr. K.K. Venugopal, AG

M/s. S.M. Jadhav And Company

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Mr. Smarhar Singh, AOR

Mrs. Suchitra Atul Chitale, AOR

Mr. Prashant R. Dahat, Adv.

Mr. Venkateswara Rao Anumolu, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Let this matter be listed on 15th November, 2017 at 2.00 p.m. before a Bench, wherein two of us, (A.M. Khanwilkar and D.Y. Chandrachud, JJ.), are not the members.

The Registry is directed to do the needful.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Assistant Registrar